

**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO.: _____

Applicant (S)

Respondent (S)

Advocate for Applicant (S)

Advocate for Respondent (S)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

29.10.2009

CP 50/2009 (OA No. 465/2006)

Mr. Rajendra Vaish, Counsel for applicant.

Heard learned counsel for the applicant.

We are of the view that it is not a case where notices are required to be issued. Accordingly the Contempt Petition is dismissed.


(B.L. KHATRI)
MEMBER(A)


(M.L. CHAUHAN)
MEMBER (J)

AHQ

copy given vide

Recd 972

31/11/09

L